

RESUME OF WORK DONE BY LOK SABHA

(THIRTEENTH LOK SABHA- FOURTH SESSION, 2000)
(24th July to 25th August, 2000)

PREFACE**CONTENTS**

1. DURATION OF SESSION
2. BILLS
 - (i) Government Bills
 - (ii) Bills referred to Standing Committees
 - (iii) Private Members' Bills
3. CALLING ATTENTION
4. COMMITTEES
 - (i) Financial Committees
 - (ii) Standing Committees
 - (iii) Committees other than Financial and Standing Committees
5. DIVISIONS
6. FINANCIAL BUSINESS
 - (i) Railway Budget
 - (ii) General Budget
7. LEAVE OF ABSENCE
8. MOTIONS
Motions under Rule 191 and 342
9. OATH OR AFFIRMATION
10. OBITUARY REFERENCES
11. PAPERS LAID ON THE TABLE
12. PETITIONS
13. PRIVILEGE MATTERS
14. QUESTIONS
 - (i) Starred
 - (ii) Short Notice
 - (iii) Unstarred
 - (iv) Half-an-Hour discussions arising out of answers to Questions
15. RESOLUTIONS
 - (i) Statutory Resolutions
 - (ii) Private Members' Resolutions

16. SHORT DURATION DISCUSSIONS (RULE 193)
 17. SITTING OF LOK SABHA
 18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
ANNOUNCEMENTS/
OBSERVATIONS/REFERENCES/RULINGS
 19. STATEMENTS
 - (i) Statements made/laid by Ministers Under Rule 372
 - (ii) Matters under Rule 377 - Position regarding receipt of replies from Ministers concerned (as on 4.10.2000)
 - (iii) Statement showing time spent on disorderly scenes/interruptions in the House during Fourth Session, Thirteenth Lok Sabha
 - (iv) Statement indicating matters raised after Question hour and before taking up the listed business and time taken thereon
 20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS
-

P R E F A C E

This Publication contains a brief resume of work done in the Thirteenth Lok Sabha during the Fourth Session, i.e. from 24th July to 25th August, 2000.

G.C.MALHOTRA
Secretary-General

DURATION OF SESSION

Date of Commencement : @24 July, 2000
 Date of Adjournment *Sine die* : *25 August, 2000
 Date of Prorogation : 28 August, 2000
 Total Number of days of Session: 33 days
 Number of actual sittings: 22 days
 Number of Hours of sittings: 144 hours and 40 mts.

@ The first sitting commenced with the playing of National Anthem.

* The last sitting ended with the playing of National Song

BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of Introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time Taken H-M	No. of amendments tabled	No. of amendments carried	Progress
1.	The Freedom of Information Bill, 2000	25.7.2000	-	10.8.2000 11.8.2000 (Consideration deferred)	1-09	72	-	Part discussed
2.	The Border Security Force (Amendment) Bill, 2000	25.7.2000	-	28.7.2000 3.8.2000 (Consideration and passing)	1-26	1	-	Passed

3.	The Madhya Pradesh Reorganization Bill, 2000	25.7.2000	-	31.7.2000 (Consideration and passing)	3-16	36	-	Passed
			10.8.2000 (As returned by Rajya Sabha with amendments)	10.8.2000 (Consideration of amendments made by Rajya Sabha)	0-02	5	5	Amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha were considered and agreed to by Lok Sabha
4.	The Uttar Pradesh Reorganization Bill, 2000	25.7.2000	-	1.8.2000 (Consideration and passing)	5-32	51	3	Passed, as amended
			10.8.2000 (As returned by Rajya Sabha with amendments)	11.8.2000 (Consideration of amendments made by Rajya Sabha)	0-02	15	15	Amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha were considered and agreed to by Lok Sabha
5.	The Bihar Reorganization Bill, 2000	25.7.2000	-	2.8.2000 (Consideration and passing)	5-01	51	3	Passed, as amended
			11.8.2000 (As returned by Rajya Sabha with amendments)	11.8.2000 (Consideration of amendments made by Rajya Sabha)	0-02	11	11	Amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha were considered and agreed to by Lok Sabha
6.	The Motor Vehicles (Amendment) Bill, 2000	4.5.2000 (Earlier Session)	-	25.7.2000 26.7.2000 (Consideration and Passing)	2-43	-	-	Passed
7.	The Army and Air Force (Disposal of Private Property) Amendment Bill,	-	27.7.2000	16.8.2000 (Consideration and passing)	0-14	-	-	Passed

	2000, as passed by Rajya Sabha							
8.	The Indian Power Alcohol (Repeal) Bill, 2000, as passed by Rajya Sabha	-	27.7.2000	16.8.2000 (Consideration and Passing)	0-17	-	-	Passed
9.	The Chemical Weapons Convention Bill, 2000, as passed by Rajya Sabha	-	27.7.2000	16.8.2000 (Consideration and Passing)	1-44	6	-	Passed
10.	The Iron and Steel Companies (Amalgamation and Take Over Laws) Repeal Bill, 2000	15.5.2000 (Earlier Session)	-	28.7.2000 (Consideration and Passing)	1-00	-	-	Passed
11.	The State Financial Corporations (Amendment) Bill, 2000	31.7.2000	-	3.8.2000 4.8.2000 9.8.2000 (Consideration and Passing)	1-12	2	-	Passed
12.	The Cable Television Networks (Regulation) Amendment Bill, 2000	3.8.2000	-	11.8.2000 (Consideration and Passing)	0-47	9	-	Passed
13.	The All-India Institute of Medical Sciences (Amendment) Bill, 2000 as passed by Rajya Sabha	-	7.8.2000	16.8.2000	0-09	-	-	Passed
14.	The Protection of Human Rights (Amendment) Bill, 2000	7.8.2000	-	-	-	-	-	Pending
15.	The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2000	10.8.2000	-	-	-	-	-	Pending
16.	The Rehabilitation Council of India	2.5.2000	-	10.8.2000 (Consideration and passing)	1-21	-	-	Passed

	(Amendment) Bill, 2000							
17.	The Aircraft (Amendment) Bill, 2000	16.8.2000	-	-	-	-	-	Pending
18.	The Semi conductor Integrated Circuits Layout Design Bill, 2000, as passed by Rajya Sabha	-	15.5.2000 (Earlier Session)	16.8.2000	2-17	29	1	Passed as amended
*19.	The Constitution (Eighty-sixth Amendment) Bill, 1999 as passed by Rajya Sabha	-	18.8.2000	22.8.2000 (Consideration and Passing)	0-07	-	-	Passed
\$20	The Constitution (Eighty-eighth Amendment) Bill, 1999 as passed by Rajya Sabha	-	18.8.2000	22.8.2000 (Consideration and Passing)	3-20	-	-	Passed
21	The Appropriation (No. 3) Bill, 2000	21.8.2000	-	21.8.2000 (Consideration and Passing)	0-02	-	-	Passed
22.	The Appropriation (No. 4) Bill, 2000	21.8.2000	-	21.8.2000	0-02	-	-	Passed
23.	The Forfeiture (Repeal) Bill, 2000, as passed by Rajya Sabha	-	22.8.2000	-	-	-	-	Pending
24.	The Passport (Entry into India) Amendment Bill, 2000, as passed by Rajya Sabha	-	22.8.2000	-	-	-	-	Pending
25.	The Workmen's Compensation (Amendment) Bill, 2000, as passed by Rajya Sabha	-	22.8.2000	-	-	-	-	Pending
26.	The Multimodal Transportation of Goods (Amendment) Bill, 2000, as passed by Rajya Sabha	-	22.8.2000	-	-	-	-	Pending.
27.	The Central Vigilance Commission Bill,	2.12.1999 (Earlier Session)	-	22.8.2000 (Motion for further extension	0-01	-	-	Motion for further extension

				of time for presentation of the Report of the Joint Committee)				of time for presentation of the Report of the Joint committee upto the last day of the first week of Winter Session, 2000, adopted
28.	The Appropriation (Railways) No. 3 Bill, 2000	22.8.2000	-	22.8.2000 (Consideration and passing)	0-02	-	-	Passed
29.	The Appropriation (Railways) No. 4 Bill, 2000	22.8.2000	-	22.8.2000 (Consideration and passing)	0-02	-	-	Passed
30.	The Protection of Plant Varieties and Farmers' Rights Bill, 1999	14.12.1999 (Earlier Session)	-	25.8.2000 (Presentation of Report of the Joint Committee)	0-01	-	-	Report of the Joint Committee presented

*The short title of the Bill was changed to the Constitution (Eighty-third Amendment) Bill, 2000 through an amendment to clause 1 by Rajya Sabha

§ The short title of the Bill was changed to the Constitution (Eighty-second Amendment) Bill, 2000 through an amendment to clause 1 by Rajya Sabha

SUMMARY

1. Bills pending at the end of the last Session - 14
2. Bills introduced - 14
3. Bills opposed at introduction stage - 4
4. Bills passed by Rajya Sabha and laid on the Table - 10
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments - Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha - 3
7. Bills passed - 20
8. Bills negatived - Nil
9. Bills withdrawn - Nil
10. Bills-part discussed - 1
11. Motions for adjournment of debate on the Bills adopted - Nil
12. Bills referred to Select Committee - Nil
13. Bills referred to Joint committee - Nil
14. Bills reported by Select Committee - Nil
15. Bills reported by Joint Committee - 1
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of

- which motion for concurrence were adopted by Lok Sabha - Nil
17. Bills referred to Standing Committee by Chairman/Speaker - 1
18. Bills reported by Standing Committees - 9
19. Bills pending at the end of Fourth Session of Thirteenth Lok Sabha - 18

(ii) Bills Referred to the Standing Committee and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of Introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/date of reference	Date of Presentation/Laying of Reports	Remarks
1.	The Constitution (Eighty-sixth Amendment) Bill, 1999	17.12.1999 (R.S.)	Speaker	Urban and Rural Development (25.1.2000)	26.7.2000	Passed
2.	The Salaries, Allowances, Leave and Pensions of the officers and servants of the Supreme Court Bill, 1994	13.5.1994 (R.S.)	Chairman	Home Affairs (26.8.1994)	26.7.2000	Pending in Rajya Sabha
3.	The Salaries, Allowances, Leave and Pensions of the officers and servants of the Delhi High Court Bill, 1994	19.8.1994 (R.S.)	Chairman	Home Affairs (26.8.1994)	26.7.2000	Pending in Rajya Sabha
4.	The Rehabilitation Council of India (Amendment) Bill, 2000	2.5.2000 (L.S.)	Speaker	Labour and Welfare (3.5.2000)	27.7.2000	Passed
5.	The Companies (Second Amendment) Bill, 1999	23.12.1999 (L.S.)	Chairman	Home Affairs (17.1.2000)	27.7.2000	Pending in Lok Sabha
6.	The Companies Bill, 1997	14.8.1997	Chairman	Home Affairs (3.7.1998)	27.7.2000	Pending in Rajya Sabha
7.	The Coal India (Regulation of Transfer and Validation), Bill, 1995	14.2.1995 (R.S.)	Chairman	Industry (1.2.2000)	27.7.2000	Pending in Rajya Sabha
8.	The Constitution (Eighty-eighth Amendment) Bill, 1999	23.12.1999	Chairman	Home Affairs (21.1.2000)	28.7.2000	Passed

9.	The Delhi University (Amendment) Bill, 2000	18.4.2000 (R.S.)	Chairman	Human Resource Development (25.4.2000)	1.8.2000	Pending in Rajya Sabha
10.	The Freedom of Information Bill, 2000	25.7.2000 (L.S.)	Chairman	Home Affairs (18.9.2000)	-	Pending with Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken (H-M)	No. of amendments tabled	No. of amendments carried	Progress Remarks
1.	The Compulsory Voting Bill, 2000 by Shri Y.S. Vivekananda Reddy, M.P.	28.7.2000	-	-	-	-	-	Pending
2.	The Street Children (Rehabilitation and Welfare) Bill, 2000 by Shri Krishnam Raju, M.P.	28.7.2000	-	-	-	-	-	Pending
3.	The Rural Areas (Electricity Supply) Bill, 2000 by Shri Ramdas Athawale, M.P.	28.7.2000	-	-	-	-	-	Pending
4.	The Destitute Women Welfare Bill, 2000 by Shri Ramdas Athawale, M.P.	28.7.2000	-	-	-	-	-	Pending
5.	The Old Age Pension and Rehabilitation Bill, 2000 by	28.7.2000	-	-	-	-	-	Pending

	Shri Ramdas Athawale, M.P.							
6.	The Constitution (Amendment) Bill, 2000 (Amendment of article 39) by Shri Ramdas Athawale, M.P.	28.7.2000	-	-	-	-	-	Pending
7.	The Acquired Immuno Deficiency Syndrome (AIDS) Prevention Bill, 2000 by Dr. V. Saroja, M.P.	28.7.2000	-	-	-	-	-	Pending
8.	The Forest (Conservation) Amend- ment Bill, 2000 (Amendment of section 2, etc.) by Dr. V. Saroja, M.P.	28.7.2000	-	-	-	-	-	Pending
9.	The National Highways (Amendment) Bill, 2000 (Amendment of the Schedule) by Shri Thirunavukarasu, M.P.	28.7.2000	-	-	-	-	-	Pending
10.	The Constitution (Amendment) Bill, 2000 (Insertion of new article 16A) by Dr. V. Saroja, M.P.	28.7.2000	-	-	-	-	-	Pending
11.	The Scheduled Castes, Scheduled Tribes and Backward Classes (Reservation in Services) Bill, 2000 by Shri Sushil Kumar Shinde, M.P.	28.7.2000	-	-	-	-	-	Pending
12.	The Abolition of Child Labour in Hazardous	28.7.2000	-	-	-	-	-	Pending

	Employment Bill, 2000 by Shri Sushil Kumar Shinde, M.P.							
13.	The Freedom of Religion (Removal of Restrictions) Bill, 2000 by Shri G.M. Banatwalla, M.P.	28.7.2000	-	-	-	-	-	Pending
14.	The Punjab Municipal Corporation Law (Extension to Chandigarh) (Amendment) Bill, 2000 (<i>Amendment of the Schedule</i>) by Shri Rattan Lal Kataria, M.P.	28.7.2000	-	-	-	-	-	Pending
15.	The Religious Places (Removal of Restriction on Freedom of Religion) Bill, 2000 by Shri G.M. Banatwalla, M.P.	28.7.2000	-	-	-	-	-	Pending
16.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2000 (<i>Amendment of the Schedule</i>) by Dr. Raghuvansh Prasad Singh, M.P.	28.7.2000	-	-	-	-	-	Pending
17.	The Constitution (Amendment) Bill, 2000 (<i>Insertion of new articles 151A to 151C</i>) by Shri Vilas Muttemwar, M.P.	28.7.2000	-	-	-	-	-	Pending
18.	The Constitution (Amendment) Bill, 2000 (<i>Amendment of</i>	28.7.2000	-	-	-	-	-	Pending

	article 324) by Shri Vilas Muttemwar, M.P.							
19.	The Constitution (Amendment) Bill, 2000 (Insertion of new articles 75A and 164A) by Shri Vilas Muttemwar, M.P.	28.7.2000	-	-	-	-	-	Pending
20.	The Cinematograph (Amendment) Bill, 2000 (Amendment of section 5B) by Shri SubodhMohite, M.P.	28.7.2000	-	-	-	-	-	Pending
21.	The Compulsory Registration of Marriages Bill, 2000 by Shri Subodh Mohite, M.P.	28.7.2000	-	-	-	-	-	Pending
22.	The Indian Medicines Development Corporation Bill, 2000 by Shri Subodh Mohite, M.P.	28.7.2000	-	-	-	-	-	Pending
23.	The Nationalisation of Inter-State Rivers Bill, 1999 by Shri Vaiko, M.P.	17.12.1999	-	5.5.2000 (3rd Session) 28.7.2000 11.8.2000	4-00 (Excluding 20 minutes taken during third session)	-	-	Withdrawn by leave of the House
24.	The Constitution (Amendment) Bill, 2000 (Amendment of the Eighth Schedule) by Shri Bir Singh Mahato, M.P.	11.8.2000	-	-	-	-	-	Pending
25.	The Official languages (Repeal) Bill, 2000 by Dr. Laxminarayan Pandey, M.P.	11.8.2000	-	-	-	-	-	Pending
26.	The Use of	11.8.2000	-	-	-	-	-	Pending

	Indian languages in Commercial advertisements and on Packages of Consumer Goods Bill, 2000 by Dr. Laxminarayan Pandey							
27.	The Meritorious Students (Assistance in Higher Studies) Bill, 2000 by Shri Haribhai Chaudhary, M.P.	11.8.2000	-	-	-	-	-	Pending
28.	The Child Labour in Hazardous Employment (Abolition, Rehabilitation and Welfare) Bill, 2000 by Smt. Kanti Singh, M.P.	11.8.2000	-	-	-	-	-	Pending
29.	The Forest Conservation (Amendment) Bill, 2000 (Amendment of section 2, etc.) by Shri Subodh Mohite, M.P.	11.8.2000	-	-	-	-	-	Pending
30.	The Constitution (Amendment) Bill, 2000 (Amendment of article 243C, etc.) by Shri Priya Ranjan Dasmunsi, M.P.	11.8.2000	-	-	-	-	-	Pending
31.	The Constitution (Amendment) Bill, 2000 (Insertion of new article 31) by Shri Y.S. Vivekananda Reddy, M.P.	11.8.2000	-	-	-	-	-	Pending
32.	The Constitution (Amendment)	11.8.2000	-	-	0-07 minutes taken	-	-	Pending

	Bill, 2000 (Amendment of article 103, etc.) by Shri Vilas Muttemwar, M.P.				on introduction of Bills from sl. nos. 24 to 32			
33.	The Backward Areas Development Board Bill, 2000 by Shri Subodh Mohite, M.P.	20.4.2000	-	11.8.2000 25.8.2000 (considera tion)	2-06	-	-	Discussion on the motion for considera- tion not concluded. Pending
34.	The Constitution (Amendment) Bill, 2000 (Amendment of article 171) by Shri K. Basavana Goud, M.P.	25.8.2000	-	-	-	-	-	Pending
35.	The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2000 (Amendment of sections 2 and 16) by Shri Kirit Somaiya, M.P.	25.8.2000	-	-	-	-	-	Pending
36.	The Constitution (Amendment) Bill, 2000 (Amendment of article 316) by Shri K. Basavana Goud, M.P.	25.8.2000	-	-	-	-	-	Pending
37.	The Unorganised Workers' Insurance Bill, 2000 by Shri Anandrao Vithoba Adsul, M.P.	25.8.2000	-	-	-	-	-	Pending
38.	The Constitution (Amendment) Bill, 2000 (Amendment of article 81, etc.) by Shri Anant Gangaram Geete, M.P.	25.8.2000	-	-	-	-	-	Pending
39.	The Constitution (Amendment)	25.8.2000	-	-	-	-	-	Pending

	Bill, 2000 (<i>Insertion of new articles 151A to 151G</i>) by Shri Anant Gangaram Geete, M.P.							
40.	The Compulsory Military Training for College Students Bill, 2000 by Shri Chandrakant Khaire, M.P.	25.8.2000	-	-	-	-	-	Pending
41.	The Compulsory Home-Guard Training Bill, 2000 by Shri Chandrakant Khaire, M.P.	25.8.2000	-	-	-	-	-	Pending
42.	The Bachelors' Allowance Bill, 2000 by Shri Chndrakant Khaire, M.P.	25.8.2000	-	-	-	-	-	Pending
43.	The Population Policy Bill, 2000 by Adv. Uttamrao Dhikale, M.P.	25.8.2000	-	-	-	-	-	Pending
44.	The Citizens (Identity Card) Bill, 2000 by Shri Chandrakant Khaire, M.P.	25.8.2000	-	-	-	-	-	Pending
45.	The Participation of Workers in Management Bill, 2000 by Shri Anandrao Vithoba Adsul, M.P.	25.8.2000	-	-	-	-	-	Pending
46.	The Securities and Exchange Board of India (Amendment) Bill, 2000 (<i>Insertion of new Chapter IV A</i>) by Shri	25.8.2000	-	-	-	-	-	Pending

	Kirit Somaiya, M.P.							
47.	The Constitution (Amendment) Bill, 2000 (Insertion of new article 16A) by Shri Basudeb Acharia, M.P.	25.8.2000	-	-	0-14 minutes taken on introduction of Bills at Sl. No. 34 to 47	-	-	Pending

SUMMARY

1. Bills pending at the end of the last session - 106
2. Bills introduced - 45
3. Bills withdrawn - 1
4. Bills negatived - Nil
5. Bills removed from the Register of Pending Bills - 1
6. Bills part-discussed - 1
7. Bills pending at the end of the Session *vide* para No. 1209 of Bulletin-Part II, dated 6 September, 2000 - 149

CALLING ATTENTION

Sl. No.	Subject	Name of member who called attention	Name of the Minister Date when taken up	Time Taken (H-M)
1.	Difficulties being faced by the jute growers due to non-payment of remunerative price of jute and waiving of jute packaging norms and allowing non-jute material for packaging purposes and steps taken by the Government in regard thereto.	Shri Priya Ranjan Dasmunsi	<u>Shri Kashi Ram Rana</u> 9.8.2000	0-16
2.	Situation arising out of reported decline in the value of rupee in Foreign Exchange market and steps taken by the Government in regard thereto	Shri Kirit Somaiya	<u>Shri Yashwant Sinha</u> 18.8.2000	0-36

COMMITTEES
(i) Financial Committees

Name of Committee.	No. of sittings	Duration H-M	Average % of attendance by members	Study Tours/ Local visits under taken	<u>Reports Presented</u> Original Action Taken	Remarks
Committee on Estimates	1	2-25	53%	-	-	-
Committee on Public Undertakings	1	1-45	36%	-	-	Laid 5 statements on Action Taken reports
Committee on Public Accounts	9	8-05	64.9%	-	1 3	
	11	12-15	51.3%	-	1 3	

(ii) Standing Committees

Sl. No	Name of Committee	No. of sittings	Duration	Average % of attendance by members	Study/ Tours/ Local visits undertaken	<u>Reports Presented</u> Original Action taken	Remarks
1.	Committee on Agriculture	1	0-30	41%	-	-	-
2.	Committee on	1	0-45	45.4%	-		Action taken on

	Defence					1	recommendations contained in the 5th Report (12th LS) of the Committee on Army Cantonment
3.	(i) Committee on Energy	2	3-00	46.50%	-	-	-
	(ii) Sub-Committees on Committee on Energy -						
	(a) Non-conventional energy sources	1	2-30	46%	-	-	-
	(b) Hydel Power	1	2-30	17%	-	-	-
4.	Committee on External Affairs	5	5-30	37%	-	1	-
5.	Committee on Finance	1	0-30	33.3%	-	-	-
6.	Committee on Food, Civil Supplies and Public Distribution	1	0-40	29%	-	-	-
7.	Committee on Labour and Welfare	2	1-20	38.46%	-	1	On the Rehabilitation Council of India (Amendment Bill, 2000)
8.	I. Committee on Petroleum and Chemicals	1	1-00	51.11%	-	1	-
	II. Sub-Committees						
	(i) Chemicals and Petrochemicals	5	5-30	26.25%	-	-	-
	(ii) Fertilizer	2	2-00	56.25%	-	-	-
9.	Committee on Railways (Study Group - II)	1	1-00	75%	-	-	-
10.	Committee on Urban and Rural Development	2	2-15	53%	-	1	-

11.	Committee on Information Technology	2	3-45	31%	-	-	-
-----	-------------------------------------	---	------	-----	---	---	---

*Report No. 3 of the Standing Committee on External Affairs (1999-2000) (13th Lok Sabha) on "India's role in the United Nations with particular reference to her claim for Permanent Membership of the Security Council" was presented to Lok Sabha and laid in Rajya Sabha on 25.8.2000.

(iii) Committees other than Financial and Standing Committees

Sl. No	Name of Committee	No. of sittings	Duration H-M	Average % of attendance by members	Study Tours/ Local Visits under taken	Reports Presented Original Action Taken	Remarks
1.	Business Advisory Committee	4	3-6	75%	-	4	-
2.	Committee of Privileges	1	1-08	33.3%	-	-	-
3.	Committee on Ethics	2	1-40	66.6%	-	-	-
4.	Study Group of Committee on Ethics	3	4-25	100%	-	-	-
5.	Committee on Absence of Members from the sittings of the House	2	1-00	60%	-	2	-
6.	Committee on Government Assurances	1	1-00	60%	-	2	-
7.	Committee on Papers Laid on the Table	1	0-30	40%	-	-	-
8.	Committee on Petitions	3	2-45	60%	-	2	-

9.	Committee on Private Members' Bills and Resolutions	3	1-30	50%	-	3	-
10.	Joint Committee on offices of Profit	-	-	-	-	-	-
11.	Committee on the Welfare of SCs and STs	12	3-00	28.3%	-	-	-
12.	Rules Committee	-	-	-	-	-	-
13.	(i) House Committee (ii) Sub-Committee of House Committee on Amenities	3 1	5-05 3-00	72% 90%	-	-	-
14.	Committee on Subordinate Legislation	1	1-30	60%	-	-	-
15.	(i) Joint Committee on Salaries and Allowances of Members of Parliament (ii) Sub-Committee of the Joint committee on MSA	1 1	1-50 1-15	66.67% 60%	-	-	-
16.	General Purposes Committee	1	1-00	56%	-	-	-
17.	Railway Convention Committee	2	1-30	50%	-	1 5	-
18.	Committee on Food Management in Parliament House Complex	2	3-00	50%	-	-	-
19.	Committee on Installation of Statues/Portraits of National Leaders and Parliamentarians in Parliament House Complex	1	1-00	90%	-	-	-

20.	Joint Committee on the Protection of Plant Varieties, Farmers' Rights Bill, 1999	7	6-35	40% (approx.)	-	1 -	-
21.	Joint Committee on Central Vigilance Commission Bill, 1999	1	0-15	57% (approx)	-	-	-

5. DIVISIONS

Sl. No	Date	Subject Matter	Brief question on which Division was sought	Result (Final)	Remarks
1.	22.8.2000	The Constitution (eighty-eighth Amendment) Bill, 2000 (Amendment of article 335) moved by Smt. Vasundhara Raje	On the motion for consideration of the Bill	<i>Adopted</i> Ayes: 363 Noes: Nil Abst.: Nil	By operating AVR machine
2.	22.8.2000	The Constitution (Eighty-eighth Amendment) Bill, 2000 (Amendment of article 335) moved by Smt. Vasundhara Raje	On the motion for adoption of clause 2	<i>Adopted</i> Ayes: 359 Noes: Nil Abst.: Nil	By operating AVR machine
3.	22.8.2000	The Constitution (Eighty-eighth Amendment) Bill, 2000 (Amendment of article 335) moved by Smt. Vasundhara Raje	On the motion for passing of the Bill	<i>Passed</i> Ayes: 361 Noes: Nil Abst.: Nil	By operating AVR machine
4.	22.8.2000	The Constitution (Eighty-sixth Amendment) Bill, 2000 (Amendment of article 243 M) moved by Shri A. Raja	On the motion for consideration of the Bill	<i>Adopted</i> Ayes: 362 Noes: Nil Abst.: Nil	By operating AVR machine
5.	22.8.2000	The Constitution	On the	<i>Adopted</i>	By

		(Eighty-sixth Amendment) Bill, 2000 (Amendment of article 243M) moved by Shri A. Raja	motion for adoption of clause 2	Ayes: 363 Noes: Nil Abst.: Nil	operating AVR machine
6.	22.8.2000	The Constitution (Eighty-sixth Amendment) Bill, 2000 (Amendment of article 243 M) moved by Shri A. Raja	On the motion for passing of the Bill	<i>Passed</i> Ayes: 360 Noes: Nil Abst.: Nil	By operating AVR machine

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken H-M
RAILWAY BUDGET			
Supplementary Demand for Grant in respect of Budget (Railways) for 2000-2001 Demands for Excess Grants (Railways) for 1997-98	17.8.2000	22.8.2000 *Discussion and voting on Supplementary Demand for Grant (Railways)	4-32
	17.8.2000	22.8.2000 *Discussion and voting on Demands for Excess Grants (Railways)	
GENERAL BUDGET			
Supplementary Demands for Grants in respect of Budget (General) for 2000-2001 Demands for Excess Grants (General) for 1997-98	16.8.2000	17.8.2000 & 21.8.2000 *Discussion and voting on Supplementary Demands for Grants (General)	3-22
	16.8.2000	17.8.2000 & 21.8.2000 *Discussion and voting on Excess Demands for Grants (General)	

*Discussed together

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1.	Shri Ashok Kumar Singh Chandel	23.2.2000 to 16.3.2000 and 17.4.2000 to 17.5.2000	8.8.2000
2.	Shri Sunil Dutt	24.7.2000 to 25.8.2000	-do-
3.	Shri H.G. Ramulu	24.7.2000 to 25.8.2000	-do-
4.	Shri Iqbal Ahmed Saradgi	24.7.2000 to 25.8.2000	-do-
5.	Smt. Nisha Chaudhary	24.7.2000 to 25.8.2000	-do-
6.	Prof. Kailasho Devi	24.7.2000 to 25.8.2000	-do-
7.	Shri Prakash V. Patil	17.4.2000 to 17.5.2000 to 24.7.2000 to 20.8.2000	25.8.2000
8.	Shri Chuni Lal Bhai Thakur	24.7.2000 to 25.8.2000	-do-
9.	Shri Bikash Chowdhury	10.3.2000 to 16.3.2000 17.4.2000 to 17.5.2000 and 24.7.2000 to 13.8.2000	-do-

8. MOTIONS

Motions Under Rules 191 and 342

Brief Subject	Motion Under Rule	Name of Member who moved	Date(s) of discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
Incidents of killing of innocent persons including pilgrims of Amamath Yatra in Jammu and Kashmir and need to appoint a Commission of	191	Shri Priya Ranjan Dasmunsi	21.8.2000 22.8.2000	7-10	Home Affairs	Negatived

Inquiry headed by a sitting Judge of a High Court to enquire into the matter					
--	--	--	--	--	--

MOTIONS UNDER RULE 191 AND 342

Summary

1. No. of notices received : 373
2. No. of motions admitted : 90
3. No. of motions discussed : 1
4. No. of motions remained part-discussed : Nil
5. Total time taken : 7 hrs. and 10 minutes

9. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/Affirmation	Language in which Oath/Affirmation made	Date of Oath/Affirmation	Time Taken H-M
1.	Smt. Kumudini Patnaik	Aska-Orissa	Oath	English	24.7.2000	0-01
2.	Dr. Bikram Sarkar	Panskura-West Bengal	Oath	Bengali	26.7.2000	0-03

10. OBITUARY REFERENCES

Sl.	Name of Member	Date of	Date of	Time

No.		Death	Obituary References	Taken H-M
1.	Shri Hafez-Al-Assad, (President of Syrian Arab Republic)	10.6.2000	24.7.2000	
2.	*Shri Rajesh Pilot (Sitting Member)	11.06.2000	-do-	
3.	Shri Laisram Jogeswar Singh (Member, First Lok Sabha)	08.05.2000	-do-	
4.	Shri Dalbir Singh (Member Seventh, Eighth and Tenth Lok Sabha)	02.06.2000	-do-	
5.	Smt. Akbar Jahan Abdullah (Member, Sixth and Eighth Lok Sabha)	11.07.2000	-do-	
6.	Reference to the untimely death of several persons in the tragedy caused by torrential rains in various parts of the country particularly in Maharashtra, Gujarat, Rajasthan and Andhra Pradesh	-	-do-	
7.	Reference to the loss of several lives in the mishap when Calcutta-Patna-Lucknow-Delhi bound Alliance Air Boeing CD-7412 crashed at Chitkohra near Patna	16.07.2000	-do-	0-58 Total time taken for SI No. 1 to 7
8.	Shri Krishnan Manoharan (Member Third to Fifth Lok Sabha)	01.08.2000	01.08.2000	0-03
9.	Shri Durga Chand (Member, Sixth Lok Sabha)	17.05.2000	03.08.2000	
10.	Shri Palas Barman (Member, Sixth to Tenth Lok Sabha)	10.6.2000	-do-	
11.	Smt. Ansuyabai Borkar (Member, First Lok Sabha)	18.07.2000	-do-	0-05 Total time taken for SI. No. 8 to 11
12.	Reference to the tragedy in which about 100 persons were massacred and several injured in series of attacks by terrorists in various parts of Jammu & Kashmir	01.08.2000 02.08.2000		
13.	Shri S. Nijalingappa (Member, Constituent Assembly, Provisional Parliament and First Lok Sabha)	08.08.2000	09.08.2000	0-01

14.	Shri J.B. Muthyal Rao (Member, Third and Fourth Lok Sabha)	26.07.2000	10.08.2000	0-02
15.	Shri Ganga Singh (Member, Sixth Lok Sabha)	15.08.2000	21.08.2000	0-02
16.	*Shri P.R. Kumaramangalam (Sitting Member)	23.08.2000	24.08.2000	0-01
17.	Shri N.K. Shejwalkar (Member, Sixth and Seventh Lok Sabha)	23.08.2000	25.08.2000	0-02

*House was adjourned for the day without transacting any business.

11. PAPERS LAID ON THE TABLE

- (a) By Government - 689
 (b) By Private Members - Nil

12. PETITIONS

PETITIONS PRESENTED BY MEMBERS - 3

13. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of member who raised the matter	Date on which matter brought before the House	Time Taken H-M	Decision of Chair/House
1.	Throwing of papers into the Chamber and attempt to shout slogan by a visitor from the Visitors' Gallery	-	9.8.2000	0-02	<p>The House adopted a motion moved by Minister of Parliamentary Affairs that the person who attempted to shout slogans and also threw some leaflets from the Visitors' Gallery, and whom the Security Officers took into custody immediately had committed a grave offence and was guilty of the contempt of the House.</p> <p>The House further resolved that he be let off with a stren warning on the rising of the House on that day.</p>

2.	Regarding cancellation of confirmed railway reservation of Shri Jaswant Singh Bishnoi, M.P. in Mandor Express on 11.8.2000 by railway authorities	*Shri Rajiv Pratap Rudy	16.8.2000	0-05	Deputy Speaker who was in the Chair, after taking sense of the House referred the matter to the Committee of Privileges of examination, investigation and report.
3.	Question of Privilege re. alleged causing of obstructions and misbehaviour with Shri Mulayam Singh Yadav, MP by DM and SSP Etah, UP	Shri Mulayam Singh Yadav	18.8.2000 22.8.2000	0-02	Speaker referred the matter to the Committee of Privileges on 21 August, 2000 for examination, investigation and report. On the matter being sought to be raised in the House by the Member, the Chair observed that the matter had been referred to the Committee of Privileges by the Speaker.

*Subsequently Shri Jaswant Singh Bishnoi, MP also gave a notice of question of privilege in the matter.

14. QUESTIONS

(I) STARRED QUESTIONS

- (a) Number of Questions put down in Question Lists for oral answers - 460
 (b) Number of Questions orally answered - 65

(II) SHORT NOTICE QUESTIONS

- (a) Number of Questions put down in Short Notice Question List - 2
 (b) Number of Short Notice Question orally answered - 1
 (c) Number of Short Notice Question laid on the Table of the House - 1

(III) UNSTARRED QUESTIONS

- (a) Number of Questions put down in Question Lists for written answers - 5142*

(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but have not reached for oral answers - 5536

(IV) HALF-AN-HOUR discussion arising out of Answers to Questions during the Fourth Session of Thirteenth Lok Sabha

Sl. No.	Brief Subject	Name of members who got priority in the ballot to raise the discussion	Date of Discussion	Ministry/Deptt.	Time Taken H-M
1.	Ongoing Irrigation Projects	Shri Naresh Puglia	11.08.2000	Water Resources	0-33
2.	Indira Awaas Yojana	Shri Shivraj Singh Chouhan	16.08.2000	Rural Development	0-48
3.	India-Israel Ties	Smt. Shyama Singh	18.08.2000	External Affairs	0-36

* Includes 1 Question withdrawn from Unstarred Questions list.

15. RESOLUTIONS

(I) Statutory Resolutions

Sl. No.	Subject	Article/Section of	Name of Member	Date of moving	Time Taken	Ministry/Deptt.	Remarks
---------	---------	--------------------	----------------	----------------	------------	-----------------	---------

		the Constitution/ act	who moved	and discussion	H-M	concerned	
1.	Approval of the Notification No. 96/2000-Customs dated July 7, 2000 [G.S.R. 593(E)] dated July 7, 2000 which seeks to amend the First Schedule to the Customs Tariff Act, 1975 so as to enhance the rate of customs duty applicable to goods under sub-heading No. 0802.90 from "35% to 100%"	Sub-Section (2) of the Section 8A of the Customs Tariff Act, 1975	Shri Yashwant Sinha	9.8.2000	0-08	Finance	Adopted

(II) Private Members' Resolutions

Sl. No.	Brief Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
1.	Participation of Gram Sabha in poverty alleviation programme	Dr. Raghuvansh Prasad Singh	12.5.2000 (3rd Session) 4.8.2000 18.8.2000	4-32 (excluding 0-11 minutes taken during third session)	Rural Development	Withdrawn

2.	Reservation for socially and educationally Backward Classes	Shri E. Ahamed	18.8.2000	0-26	Social Justice and Empowerment	Discussion not concluded
----	---	----------------	-----------	------	--------------------------------	--------------------------

16. SHORT DURATION DISCUSSION (RULE 193)

Sl. No.	Subject	Under Rule	Name of Member who raised the discussion	Date(s) of discussion	Time Taken (H-M)	Ministry/ Department concerned	Remarks
1.	Resolution passed by Jammu and Kashmir Legislative Assembly for autonomy	193	Shri Madhavrao Scindia	26.7.2000 3.8.2000	8-22	Home Affairs	Discussion concluded
2.	Loss of lives and property due to floods in various parts of the country	193	Shri Ramji Lal Suman	9.8.2000	4-39	Agriculture	-do-
3.	Disinvestment of Public Sector Undertakings	193	Shri Basudeb Acharia	10.8.2000	6-47	Department of Disinvestment	-do-
4.	Atrocities on linguistic and religious minorities in the country.	193	Shri Moinul Hassan	17.8.2000 18.8.2000	7-20	Home Affairs	-do-

DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE FOR SHORT DURATION DISCUSSION UNDER RULE 193

SUMMARY

1. No. of notices received - 146
2. No. of discussions admitted - 4
4. No. of discussions held - 4
5. No. of discussions remained part-discussed - Nil
6. Total time taken - 27 Hours 08 Minutes

17. SITTING OF LOK SABHA

Subject	Remarks
Cancellation of sitting fixed for 14 August, 2000	As recommended by Business Advisory Committee <i>vide</i> their Twelfth Report, on 10th August, 2000, Lok Sabha agreed to cancel its sitting fixed for Monday, the 14th August, 2000 as no sittings had been fixed for the 12th and 13th August, 2000 (being Saturday and Sunday) and the 15th August 2000 (Independence Day). Accordingly, the sitting fixed for Monday, the 14th August, 2000 was cancelled.

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN ANNOUNCEMENTS/OBSERVATIONS/REFERENCES/RULINGS

S. No.	Subject	By Whom	Date
1.	Reference regarding first Anniversary of India's victory in the Kargil Conflict	The Speaker	26.7.2000
2.	Reference regarding 58th Anniversary of the "Quit India Movement".	The Speaker	9.8.2000

3.	Reference regarding 55th Anniversary of the dropping of atomic bombs on the Japanese cities of Hiroshima and Nagasaki	The Speaker	9.8.2000
4.	Reference regarding 75th anniversary of the assumption of office of the first elected President of the Central Legislative Assembly by Shri Vithalbhai J. Patel	The Speaker	25.8.2000
5.	Valedictory References on the conclusion of Fourth Session of Thirteenth Lok Sabha	The Speaker, Prime Minister, Leader of Opposition (Smt. Sonia Gandhi) and Shri Somnath Chatterjee	25.8.2000

19. STATEMENTS

(i) Statements Made/Laid by Minister Under Rule 372

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken (H-M)
1.	Air crash of Alliance Air Craft (B-737) at Patna on 17.7.2000	Shri Sharad Yadav	25.7.2000	0-03
2.	New Uplinking Policy	Shri Arun Jaitley	26.7.2000	0-08
3.	Visit of Minister of Defence to the Russian Federation from 26th June to 30th June, 2000	Shri George Fernandes	27.7.2000	0-02
4.	Certain statements made by Shri Ram Jethmalani former Union Minister of Law, Justice and Company Affairs with regard to the Chief Justice of India and Attorney General	Shri Atal Bihari Vajpayee	28.7.2000	0-07
5.	Government Business for the week commencing 31.7.2000	Shri Pramod Mahajan	28.7.2000	0-03
6.	*Incidents of Killings in Jammu	Shri L.K. Advani	2.8.2000	1-00

	and Kashmir on the intervening night of 1st and 2nd August, 2000			
7.	Reported outbreak of Leptospirosis in Maharashtra and Gujarat	Dr. C.P. Thakur	3.8.2000	0-03
8.	*Recent massacre in various places in J&K	Shri Atal Bihari Vajpayee	4.8.2000	0-17
9.	Government business for the week commencing 7.8.2000	Shri Pramod Mahajan	4.8.2000	0-03
10.	Situation in J&K	Shri L.K. Advani	9.8.2000	0-07
11.	Bomb Blasts in Jammu & Kashmir	Shri I D Swami	10.8.2000	0-04
12.	Government Business for the week commencing 16.8.2000	Shri Pramod Mahajan	11.8.2000	0-03
13.	Correcting reply given on May 12, 2000 to Starred Question No. 671 by Shri Amar Roypradhan regarding tax evasion by MNCs; and giving reasons for delay in correcting the reply	Shri Yashwant Sinha	11.8.2000	0-03
14.	Government Business for the remaining part of the Session	Shri Pramod Mahajan	18.8.2000	0-03
15.	Vacation of the Government building in Etah, Uttar Pradesh on 20th August, 2000	Shri Pramod Mahajan	21.8.2000	0-02

*Clarificatory questions were asked.

(ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during Thirteenth Lok Sabha as on 4.10.2000

	Total Number of	No. of replies sent to members by Ministers and	Percentage of replies sent to members
--	-----------------------	--	--

	Matters Raised	copies endorsed to Lok Sabha Secretariat	by the Ministers
First Session (20.10.1999 to 29.10.1999)	49	42	85.71
Second Session (29.11.1999 to 23.12.1999)	174	125	71.84
Third Session (23.2.2000 to 17.5.2000)	225	127	56.44
Fourth Session (24.7.2000 to 25.8.2000)	163	59	36.20

(iii) Statements showing time spent on disorderly scenes/interruptions in the House during Fourth Session of Thirteenth Lok Sabha

Date	Time spent on interruptions (H-M)	Time lost due to Adjournment of the House following Interruptions (H-M)	Remarks
27.7.2000	0-30	4-15	Interruption started at 12.13 P.M. and Lok Sabha adjourned at 12.13 hrs to meet at 2 P.M. Interruptions again started at 2.02 P.M. and Lok Sabha adjourned at 2.27 P.M. to meet at 4 P.M. Interruptions again started at 4.01 P.M. and Lok Sabha adjourned at 4.06 P.M. for the day.

02.08.2000	0-03	0-52	Interruptions started at 12.05 P.M. Lok Sabha adjourned at 12.08 P.M. to meet at 2 P.M.
07.08.2000	0-17	3-08	Interruptions started at 12.45 P.M. Lok Sabha adjourned at 12.54 P.M. to meet at 2 P.M. Interruptions again started at 2.03 P.M. Lok Sabha adjourned at 14.08 hrs. to meet at 4 P.M. Interruptions again started at 16.47 hrs. Lok Sabha adjourned at 16.50 for the day.
08.08.2000	0-08	4-48	Interruptions started at 12.03 P.M. Lok Sabha adjourned at 12.07 to meet at 2 P.M. At 2.01 P.M. Interruptions again started at 2.05 P.M. Lok Sabha adjourned for the day
17.8.2000	0-01	0-27	Interruptions started at 12.32 P.M. Lok Sabha adjourned at 12.33 P.M. to meet at 3 P.M.
	0-59	14-29	

Time calculated on the basis of normal time of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

(iv) Statement indicating matters raised after Question Hour and before taking up of the listed business and the time taken thereon during Fourth Session of thirteenth Lok Sabha

Date	Number of matters raised	Number of Members who spoke	Time Taken (H-M)
24.7.2000	Nil	Nil	Nil
25.7.2000	6	9	0-56
26.7.2000	12	28	1-06
27.7.2000	Nil	Nil	Nil
28.7.2000	26	27	1-12
31.7.2000	25	27	1-34
01.8.2000	27	31	1-18

02.08.2000	Nil	Nil	Nil
03.08.2000	34	40	0-55
04.08.2000	16	16	0-49
07.08.2000	1	11	0-52
08.08.2000	Nil	Nil	Nil
09.08.2000	32	34	1-32
10.8.2000	1	16	0-56
11.8.2000	20	25	0-53
16.8.2000	31	37	1-27
17.8.2000	27	34	1-06
18.8.2000	27	31	1-18
21.8.2000	19	22	1-00
22.8.2000	37	41	1-25
24.8.2000	Nil	Nil	Nil
25.8.2000	9	11	0-46
Total	350	440	19-05

**20. STATEMENT SHOWING TIME TAKEN ON
VARIOUS
KINDS OF BUSINESS TRANACTED DURING
THE
FOURTH SESSION OF THIRTEENTH LOK
SABHA**

Business	Time Taken (H-M)	Percentage of the total time taken
BILLS-		
(a) Government Bills	31-51	22.08
(b) Private Member's Bills	6-56	4.79
BUDGETS		
(a) Railway Budget	4-32	3.13
(b) General Budget	3-22	2.32
CALLING ATTENTION NOTICES DISCUSSIONS-		
(a) Half-an-hour Discussions (Rule 55)	1-57	1.34
(b) Short Duration Discussions (Rule 193)	27-08	18.75
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	19-05	13.19
MATTER UNDER RULE 377	2-39	1.83
MOTIONS Motions under rules 191 and 342	7-10	4.95

QUESTIONS	18-08	12.53
RESOLUTIONS-		
(a) Statutory Resolutions	0-08	0.09
(b) Private Members' Resolutions	4-59	3.44
Statements (Rule 372)	2-08	1.47
OTHER MATTERS such as Papers laid on the Table. Obituary References, Questions of Privileges, Points of Order, Personal Explanations, etc.	13-45	9.50
Total	144-40	100.0